


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF B BENCH FOR 10-DECEMBER-2024 (TUESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**


IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1090/MUM/2022	2010-11	[A] NATIONAL STOCK EXCHANGE OF INDIA LTD	
2	ITA 1092/MUM/2022	2012-13	[A] NATIONAL STOCK EXCHANGE OF INDIA LIMITED	
3	ITA 1094/MUM/2022	2015-16	[A] NATIONAL STOCK EXCHANGE OF INDIA LIMITED	
4	ITA 1091/MUM/2022	2011-12	[A] NATIONAL STOCK EXCHANGE OF INDIA LIMITED	
5	ITA 245/MUM/2023	2018-2019	[A] NARESH MANAKCHAND JAIN	
6	ITA 246/MUM/2023	2019-2020	[A] NARESH MANAKCHAND JAIN	
7	ITA 2677/MUM/2023	2015	[D] B RAHEJA PROPERTIES PRIVATE LIMITED (E-FILING APPEAL)	
8	ITA 4776/MUM/2024	2012-13	[A] SHRI NIZAMUDDIN MANSOORALI SAYANI	
9	ITA 5547/MUM/2024	2016-17	[A] NIKHIL RAVINDRA MANJREKAR	
10	ITA 5603/MUM/2024	2014-15	[D] BOMBAY RAYON HOLDINGS LIMITED (E-FILE)	
11	ITA 5604/MUM/2024	2013-14	[D] BOMBAY RAYON HOLDINGS LIMITED (E-FILE)	
12	ITA 5605/MUM/2024	2011-12	[D] BOMBAY RAYON HOLDINGS LIMITED (E-FILE)	
13	ITA 5606/MUM/2024	2010-11	[D] BOMBAY RAYON HOLDINGS LIMITED (E-FILE)	


Assistant Registrar
09-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF D BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND HON'BLE BR BASKARAN, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3758/MUM/2023	2012-13	[D] QYUKI DIGITAL MEDIA PVT. LTD. (E-FILED)	
2	ITA 1226/MUM/2024	2015-16	[A] DINESHCHANDRA MULJI KARIA	
3	ITA 1486/MUM/2024	2017-18	[D] RAICHAND PARASMAL CHOKSHI (E-FILING)	
4	ITA 3595/MUM/2024	2013-14	[A] R BIPINCHANDRA AND COMPANY	
5	ITA 4450/MUM/2024	2011-12	[D] RAIEES YASIN LASHKARIA (E-FILE)	
6	ITA 4459/MUM/2024	2019-20	[A] SHREE MAHAVIR ASSOCIATES AND DEV LAND AND HOUSING LTD (E-FILE)	
7	ITA 4460/MUM/2024	2013-14	[A] SHREE MAHAVIR ASSOCIATES AND DEV LAND AND HOUSING LTD (E-FILE)	
8	ITA 4690/MUM/2024	2020-21	[A] MAHARUKH RAFAT KHAN	
9	ITA 5568/MUM/2024	2013-14	[A] RAJESHKUMAR RAMESHCHANDRA SHAH	
10	ITA 5569/MUM/2024	2014-15	[A] RAJESHKUMAR RAMESHCHANDRA SHAH	
11	ITA 5570/MUM/2024	2015-16	[A] RAJESHKUMAR RAMESHCHANDRA SHAH	
12	ITA 5571/MUM/2024	2016-17	[A] RAJESHKUMAR RAMESHCHANDRA SHAH	
13	ITA 5572/MUM/2024	2017-18	[A] RAJESHKUMAR RAMESHCHANDRA SHAH	
14	ITA 5573/MUM/2024	2018-19	[A] RAJESHKUMAR RAMESHCHANDRA SHAH	
15	ITA 5611/MUM/2024	2017-18	[D] MUMBAI A P M C (E-FILE)	
16	ITA 5613/MUM/2024	2018-19	[D] MUMBAI A P M C (E-FILE)	
17	ITA 864/MUM/2024	2014-15	[D] DLK COMMERCIAL PRIVATE LIMITED (E-FILED)	
18	ITA 3767/MUM/2024	2015-16	[D] DIPTI SURESHCHANDRA BAJAJ (E-FILED)	
19	ITA 3769/MUM/2024	2014	[D] DIPTI SURESHCHANDRA BAJAJ (E-FILED)	
20	ITA 5422/MUM/2024	2014-15	[A] DOMECH FABRICATORS PRIVATE LIMITED	
21	ITA 5457/MUM/2024	2020-21	[D] RAIEES YASIN LASHKARIA (E-FILE)	
22	ITA 3817/MUM/2024	2018-19	[D] MUMBAI RAILWAY VIKAS CORPORATION LTD (E-FILED)	
23	ITA 3818/MUM/2024	2017-18	[D] MUMBAI RAILWAY VIKAS CORPORATION LTD (E-FILED)	
24	ITA 3819/MUM/2024	2016-17	[D] MUMBAI RAILWAY VIKAS CORPORATION LTD (E-FILED)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF F BENCH FOR 10-DECEMBER-2024 (TUESDAY)

**BEFORE HON'BLE AMARJIT SINGH, ACCOUNTANT MEMBER
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER**

IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1645/MUM/2020	2015-16	[A] M/S. VISION MILLENIUM EXPORTS P. LTD (RM)	
2	ITA 6729/MUM/2019	2014-15	[D] J M FINANCIAL SERVICES LTD.	
3	ITA 1130/MUM/2024	2017-18	[A] JMM FISHERIES	
4	ITA 3733/MUM/2024	2017-18	[A] SHRI JOSEPH K VAZHAPILLY	
5	ITA 4962/MUM/2024	2014-15	[A] JENISH MANSUKH SHAH	
6	ITA 4976/MUM/2024	2015-16	[D] VIJAY DWELLERS PRIVATE LIMITED (E-FILE)	
7	ITA 5596/MUM/2024	-	[A] VIJAYAM MEMORIAL TRUST	
8	ITA 5600/MUM/2024	2018-19	[D] JAY JAGANNATH STEEL AND POWER LIMITED (E-FILE)	
9	ITA 1301/MUM/2024	2003-04	[A] JAIPRAKASH L. SINGH	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF G BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MS. PADMAVATHY S, ACCOUNTANT MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3755/MUM/2023	2020-21	[D] SIKKA PORTS AND TERMINAL LIMITED (E-FILED)	
2	ITA 3047/MUM/2024	2018-19	[D] SIKKA PORTS AND TERMINALS LIMITED (E-FILED)	
3	ITA 4182/MUM/2023	2013-14	[A] SHAHA FINLEASE PRIVATE LIMITED	
4	ITA 4399/MUM/2023	2015	[A] SANJAY S SEKSARIA (E-FILED)	
5	ITA 1793/MUM/2024	2016-17	[A] MRS. SNEHLATA GOEL	
6	ITA 3120/MUM/2024	2010-11	[A] SKYLARK MERCANTILE PRIVATE LIMITED	
7	ITA 3186/MUM/2024	2014-15	[A] SHIVAJI IRMALI	
8	ITA 3334/MUM/2024	2013-2014	[A] SYDNEY GOMES (E-FILED)	
9	ITA 3430/MUM/2024	2022-23	[A] GNP CONSULTANCY AND SOLUTIONS PRIVATE LIMITED (E-FILED)	
10	ITA 3432/MUM/2024	2020-21	[A] GNP CONSULTANCY AND SOLUTIONS PRIVATE LIMITED	
11	ITA 4478/MUM/2024	2022-23	[D] GNP CUNSLTANCY AND SOLUTIONS PVT. LTD. (E-FILE)	
12	ITA 4479/MUM/2024	2020-21	[D] GNP CONSULTANCY AND SOLUTIONS PVT. LTD. (E-FILE)	
13	ITA 4480/MUM/2024	2018-19	[D] GNP CONSULTANCY AND SOLUTIONS PRIVATE LIMITED (E-FILE)	
14	ITA 3616/MUM/2024	2012-13	[D] SPARK GEMS (E-FILED)	
15	ITA 3617/MUM/2024	2012-13	[D] SPARK GEMS (E-FILED)	
16	ITA 4476/MUM/2024	2017-18	[D] SHUBHAM DYNAMIC REAL ESTAE DEVELOPERS LLP (E-FILE)	
17	ITA 5481/MUM/2024	2017-18	[A] ZENITH OUTDOORS PRIVATE LIMITED	
18	ITA 5482/MUM/2024	2016-17	[A] ZENITH OUTDOORS PRIVATE LIMITED	
19	CO 278/MUM/2024	2017-18	[A] SHUBHAM DYNAMIC REAL ESTAE DEVELOPERS LLP	

J. M. K.
Assistant Registrar
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